



OFFICIAL MEMORANDUM

Sub: Courts & Judges – Spread of Corona Virus Pandemic – Infection prevention and control - Lockdown of Periyakulam Taluk, Theni District - Announced by the Municipal commissioner, Periyakulam Taluk – Functioning of Taluk Courts at Periyakulam Taluk - Instructions issued.

- Ref: 1. High Court's Official Memorandum in Roc.No.1363/2020/RG/Sub.Courts, dated 30.05.2020
2. High Court's Official memorandum in Roc.No.1363/2020/RG/Sub.Courts, dated 03.06.2020
3. High Court's Official Memorandum in Roc.No.1363/2020/RG/Sub.Courts, dated 05.06.2020
4. High Court's Official Memorandum in Roc.No.1363/2020/RG/Sub.Courts, dated 16.06.2020

Pursuant to the announcement of lockdown by the Municipal Commissioner, Periyakulam Taluk, Theni District, the Official Memorandum issued in the reference second cited for the opening of physical court hearing in the Taluk Courts in Periyakulam Taluk, Theni District, and its continuance in the subsequent Official Memorandum in the reference third and fourth cited, stand suspended till 30.6.2020.

HIGH COURT, MADRAS
DATED: 26-06-2020

Sd/- C. KUMARAPPAN
REGISTRAR GENERAL

To

01. All the Hon'ble Judges (for information).
02. All the Registrars, High Court, Madras and Madurai Bench.
03. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai
04. All the Officers of the High Court of Madras and Madurai Bench
05. All the Head of Sections, High Court of Madras and Madurai Bench
06. The Principal District Judge, Theni.
07. The Chief Judicial Magistrates, Theni.
08. The Record Keeper, A.D. Records, High Court, Madras.

Copy to :

The Chairman, Federation of District and Subordinate Courts Bar Associations of
Tamil Nadu and Pondicherry, No.1-A6, Trichy Main Road, Namakkal 637 001.

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